

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. Company Appeal/52/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Pr. Commissioner of Income Tax-3

V/s.

Registrar of Companies, Mumbai.

SECTION 252(3) OF COMPANIES ACT, 2013

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Adv. Prachi Wazalwar a/w Adv. Shawn Fernandes for the Income Tax
Department is present.

1. Ld. Counsel for the Appellant submits that she has recently received the authority from Income Tax Department to appear in the matter and seeks some time to inspect the documents and obtain the certified copy of the cases.
2. At her request, list on **21.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)